

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Date: 28.10.2016**

To,

Special Secretary  
Bhakhra-Beas Management Board  
Sector 19-B Madhya Marg,  
Chandigarh-160019

Sir,

**Subject:** Determination of tariff for generating stations and transmission systems of Bhakra-Beas Management Board for the period 2014-19 – Petition No. 251/GT/2013

**Ref.:** Your Letter No. 9395-96/ B-224/CERC/1P dated 5.10.2016  
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With reference to your letter dated 5.10.2016 on the above mentioned subject, I am directed to inform that your request for extension of time has been considered and the time to file tariff petition for the period 2014-19 has been extended upto 15.12.2016. You are requested to ensure the filing of the same within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)